

(d) Under PMKVY (2016-20), penalty grid has been formulated for taking action against erring/non compliant training centres/stakeholders. Based on the penalty grid, National Skill Development Corporation (NSDC), the implementing agency of PMKVY under MSDE, has suspended training centres for non-compliance of PMKVY guidelines on multiple parameters and periodically publishes the list on PMKVY official website. As on 13.01 2020, 304 TCs/TPs have been suspended across the different locations.

(e) Under PMKVY (2016-20), data pertaining to center closure is not maintained at scheme level. As on 17.01.2020, 13,209 training centres (TCs) were empanelled under short term training; out of which 1,264 TCs are operational.

Skill development centres in every district

2399. SHRI HARNATH SINGH YADAV:

LT. GEN. (DR.) D.P. VATS (RETD.):

SHRI P. BHATTACHARYA:

DR. AMEE YAJNIK:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government is implementing skill development programmes by establishing skill development centres in every district of the country;

(b) if so, the details thereof; and

(c) the measures being taken by Government to keep the local public representatives aware of such programmes that are being organised in each district of the country?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) and (b) Ministry of Skill Development and Entrepreneurship promotes establishment of model and aspirational skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) in every district in the country for imparting skill training in the districts. For establishment of PMKK, Capital Expenditure upto 75% of the project investment as well as operational support is provided through the implementing agency - the National Skill Development Corporation

(NSDC). As on 17.01.2020, 812 PMKKs have been allocated in 707 districts across the country; out of allocated PMKKs, 723 PMKKs have been established.

(c) Under guidelines of PMKVY 2016-20, there are provisions for involvement / consultation of public representatives including MLAs/MPs for skill activities such as Kaushal Melas, Rozgar Melas, RPL's camp inauguration, etc. Also, an online portal for Rozgar Melas has been established for disseminating the details to all stakeholders including public representatives. Moreover, the scheme is being monitored under DISHA meeting which is chaired by Member of Parliament.

Skill development among youth in Leh Ladakh

2400. SHRI MD. NADIMUL HAQUE: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has any schemes for skill development among the youth in Leh Ladakh region;

(b) if so, the details of the same including expenditure incurred on it over the last three years; and

(c) if not, the details of schemes being planned?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) Ministry of Skill Development and Entrepreneurship is implementing its flagship demand driven scheme, Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 for short duration skill development training (Short-Term Training (STT) and Recognition of Prior Learning (RPL)) across the country including Leh Ladakh region.

(b) Under Centrally Sponsored State Managed (CSSM) component of PMKVY 2016-20, funds amounting to ₹ 22.94 Cr. have been released to erstwhile State of Jammu and Kashmir for the implementation of CSSM component across the State including Leh Ladakh region.

(c) Question does not arise.
